

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 15.07.2020 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No 179 of 2020	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors.  <b>With</b>	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
<b>2.</b>	Comp. App. (AT) (Ins) No. 988 of 2019	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawchharia (RP) & Ors.  <b>With</b>	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
<b>3.</b>	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd. & Ors.  <b>With</b>	Raka Bejoy phookan Neha Tandon	Rony O. John- R2 Dinkar Singh-R3 Kshitiz Chhawchharia- RP
<b>4.</b>	Comp. App. (AT) (Ins) No. 1124 of 2019	Aashish Jhunjunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.  <b>With</b>	Neha Tandon	
<b>5.</b>	Comp. App. (AT) (Ins) No. 1125 of 2019	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr.  <b>With</b>	R.B. Phookan	Abhirup Dasgupta- R2
<b>6.</b>	Comp. App. (AT) (Ins) No. 1159 of 2019	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr.  <b>With</b>	Santanu Ghosh.	Deep Roy.
<b>7.</b>	Comp. App. (AT) (Ins) No. 1242 of 2019	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors.	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4

<b>8.</b>	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant- COC
<b>9.</b>	Comp. App. (AT) (Ins) No. 1448 of 2019	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt. Ltd.	V. Seshagiri	
<b>10.</b>	Comp. App. (AT) (Ins) No. 238 of 2020	Vidyasagar Prasad Vs. UCO Bank & Anr.	Sandeep Bajaj	Tavish B. Prasad-R1 Prateek Kushwaha- R2
<b>11.</b>	Comp. App. (AT) (Ins) No. 555 of 2020	Anuj Khanna Vs. Wishwa Naveen Traders & Anr.	Aman Verma	
<b>12.</b>	Comp. App. (AT) No. 80 of 2020	Gurukripa Ayurvedic Heritage Pvt. Ltd. Vs. K Balagangadharan & Ors.  <b>With</b>	K. Parameshwar	Vinod V
<b>13.</b>	Comp. App. (AT) No. 81 of 2020	Aruna Unnikrishanan & Anr. Vs. K Balagangadharan & Ors.	Abid Ali Beeran	Vinod V

**02:00 PM**

**In the court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 1372 of 2020 in Comp. App. (AT) No. 83 of 2020	P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr.	Pooja M. Saigal	Aditya Verma

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**By the order of Hon'ble Acting Chairperson**

-sd/-

**Registrar**